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Cr1.A.No. 812-814 OF 1999

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ITEM IB (FOR JUDGMENT)

COURT No. 5

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRL.A.NO.812-814/1999@@  
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SUBHASH CHANDER

....APPELLANT

VS.

KRISHAN LAL AND OTHERS

....RESPONDENTS

With

Cr1.A. Nos.815-816, 819-820, 817-818, 821-822, 1017, 980/1999,  
298/2001

(Heard by Hon'ble Thomas and Sethi, JJ.)

Date :29.3.2000 These Appeals were called on for pronouncement of  
judgment today.

CORAM:

HON'BLE MR.JUSTICE K.T. THOMAS  
HON'BLE MR.JUSTICE R.P. SETHI  
HON'BLE MR.JUSTICE S.N. PHUKAN

For the appearing  
parties

Ms. Binu Tamta, Adv.  
Ms. Sandhya Goswami, Adv.  
Mr. Sushil Kumar Jain, Adv.  
Ms. Pratibha Jain, Adv.  
Mr. VJ Francis, Adv.  
Mr. Javed Mahmud Rao, Adv.  
Mr. KK Mohan, Adv.  
Mr. AV Palli, Adv.  
Ms. Rekha Palli, Adv.

The Court made the following  
J U D G M E N T

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
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Hon'ble Mr. Justice R.P. Sethi pronounced the  
judgment of the Court dismissing the appeals.

REPORTABLE@@  
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.SP1

Hemalatha

(H.K. Bhatia)  
Court Master

(Signed judgment is placed on the file)